

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2046
ANSWERED ON:06.12.2006
NOC FOR ALLOTMENT OF LIGNITE BLOCKS
Bishnoi Shri Jaswant Singh

Will the Minister of COAL be pleased to state:

- (a) the need for obtaining No Objection Certificate (NOC) from the Neyveli Lignite Corporation (NLC) for allotment of lignite blocks;
- (b) whether the Government proposes to do away with this process of obtaining No Objection Certificate; and
- (c) if so, the time by which it is likely to be done?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYANA RAO)

(a): The Neyveli Lignite Corporation (NLC) is a major Public Sector producer of lignite and lignite based power in the country and it takes up exploration activities in various lignite blocks in order to augment lignite production. To safeguard their interests and to ensure that the resources are put to use in a planned and scientific manner it has been made mandatory for a State Government company or undertaking to obtain a certificate from Neyveli Lignite Corporation (NLC) to the effect that NLC has no plan or willingness to undertake mining operation in the concerned lignite block.

(b): No, Sir.

(c): Does not arise in view of the reply given to part (b) above.